

**COURT- II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 136 of 2010**

**Dated: 28<sup>th</sup> March, 2011**

**Present :Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Torrent Power Ltd.**

**. Appellant (s)**

**Versus**

**G.E.R.C.**

**... Respondent (s)**

Counsel for the Appellant (s) : Ms. Deepa Chawan  
Mr. Hardik Luthra  
Mr. Samir Shah  
Mr. Chetan Bundela

Counsel for the Respondent(s): Ms. Shikha Ohri  
Mr. S.R. Pandey for GERC

**ORDER**

Heard learned Counsel for the State Commission. Parties are directed to file written submissions on or before 19.5.2011

Judgment reserved.

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

PK/Rkt